

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 153 of 2013

Dated : 21st August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Anushree Bardhan

Counsel for the Respondent(s): Ms. Deepa Chawan
Mr. H.S. Jaggi for R.2 & 3
Mr. K.S. Dhingra for R.1

ORDER

We have heard Mr. M. G. Ramachandran, Learned Counsel for the Appellant.

Post the matter for further hearing on **05.09.2014 at 4.00 p.m.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson